



2026:AHC-LKO:8906-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 1151 of 2026

M/S J K Ent Udyog, Balrampur Thru Proprietor
Jikrullah Khan

.....Petitioner(s)

Versus

State Of U.P. Thru Prin.Secy. Deptt. Of
Environment Forests And Climate Change And
Ors.

.....Respondent(s)

Counsel for Petitioner(s)	: Mohd Tanveer Raza
Counsel for Respondent(s)	: C.S.C., Ashok Kumar Verma, Mohammad Ashraf, Mohammad Mustaqeem Khan, Vijay Pratap Singh

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. Vakalatnamas have been filed by Sri Satish Chandra 'Kasis', Advocate on behalf of opposite party no.2, Sri Vaibhav Mishra, Advocate on behalf of U.P. Pollution Control Board and Sri Hemant Kumar Misra, Advocate on behalf of opposite party no.4, the same are taken on record.

2. Heard.

3. Learned counsel appearing for the petitioner submits that he may be permitted to withdraw this writ petition with liberty to file afresh.

4. Accordingly, the petition is dismissed as withdrawn with liberty as aforesaid.

5. Certified copy of the documents which may have been filed with the petition shall be returned to the petitioner as per Rules of the Court.

(Abdresh Kumar Chaudhary,J.) (Rajan Roy,J.)

February 5, 2026

Shanu/-